

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NOS. 91, 99, 100, 104, 115 & 124 OF 2014
APPEAL NO. 151 OF 2013 & IA NOS. 220 OF 2013, 412 OF 2014
APPEAL NO. 97 OF 2014 & IA NO. 313 OF 2014
APPEAL NO.133 OF 2014 & IA NO. 234 OF 2014
APPEAL NO.139 OF 2014 & IA NO. 238 OF 2014

Dated : 12th October, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

APPEAL NO. 91 OF 2014

Ajmer Vidyut Vitran Nigam Ltd. & Ors.Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Mr. Ravi Prakash
Mr. Samir Malik
Mr. Nitish Gupta

Counsel for the Respondent(s) : Mr. Amit Kapur, Mr. Apoorva Mishra
for R-2
Mr. Dhananjay Baijal and
Mr. Nikhil Nayyar for R-1, CERC

APPEAL NO. 99 OF 2014

Haryana Power Purchase CenterAppellant(s)
Versus
Central Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. M G Ramachandra,
Ms. Anusha Bardhan
Ms. Ranjitha Ramachandran

Counsel for the Respondent(s) : Mr. G. Umapathy,
Ms. R. Mekhana for R-3

Mr. Anand K. Ganesan and
Ms. Swapna Seshadri for R.14

Mr. Vishrov Mukherjee
Ms. Janmali Manikala for Sasan

APPEAL NO. 100 OF 2014

Punjab State Power Corporation Ltd.Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan and
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Amit Kapur, Mr. Apoorva Mishra
for CGPL/R-2

APPEAL NO. 104 OF 2014

Ajmer Vidyut Vitran Nigam Ltd. & Ors.Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. M G Ramachandra,
Ms. Anusha Bardhan
Ms. Ranjitha Ramachandran

Counsel for the Respondent(s) : Mr. Saurabh Mishra for R-1

Mr. G. Umapathy and
Ms. R. Mekhana for R-3

Mr. Anand K. Ganesan and
Ms. Swapna Seshadri for PSPCL

Mr. Vishrov Mukherjee
Ms. Janmali Manikala for Sasan

Mr. Nikhil Nayyar
Mr. Dhananjay Baijal for R.1

APPEAL NO. 115 OF 2014

Gujarat Urja Vikas Nigam Ltd.Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. Ravi Prakash
Mr. Nitish Gupta
Mr. Samir Malik
Counsel for the Respondent(s) : Mr. Amit Kapur, Mr. Apoorva Mishra
for R-2

APPEAL NO. 124 OF 2014

Energy WatchdogAppellant(s)
Versus
Central Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : -
Counsel for the Respondent(s) : Mr. Amit Kapur, Mr. Apoorva Mishra
Mr. Abhishek Munot for R-2
Mr. Dhananjay Baijal and
Mr. Nikhil Nayyar for R-1

APPEAL NO. 151 OF 2013 & IA NOs. 220 of 2013, 412 of 2014

Uttar Haryana Bijli Vitran Nigam Ltd. & Anr.Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Anusha Bardhan
Ms. Ranjitha Ramachandran
Counsel for the Respondent(s) : Mr. Dhananjay Baijal and
Mr. Nikhil Nayyar for R-1

APPEAL NO. 97 OF 2014 & IA NO. 313 of 2014

Uttar Haryana Bijli Vitran Nigam Ltd. & Anr.Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran,
Ms. Anushree Bardhan,
Ms. Ranjitha Ramachandran

Counsel for the Respondent(s) : Mr. Amit Kapur, Mr. Apoorva Mishra
for R-2

Mr. Dhananjay Baijal and
Mr. Nikhil Nayyar for R-1

APPEAL NO. 133 OF 2014 & IA NO. 234 OF 2014

Prayas Energy GroupAppellant(s)
Versus
Central Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Amit Kapur, Mr. Apoorva Mishra
for R-2

APPEAL NO. 139 OF 2014 & IA NO. 238 OF 2014

Maharashtra State Electricity Distribution Co. Ltd.Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. Ravi Prakash
Mr. Samir Malik
Mr. Nitish Gupta

Counsel for the Respondent(s) : Mr. Amit Kapur, Mr. Apoorva Mishra
For R-2

ORDER

This group of appeals is placed before us for fixing date of hearing. The matters will be heard on **01.12.2015 at 11.00 a.m.**

Counsel are agreed that Appeal Nos. 97 of 2014, 151 of 2013, 98 of 2014 and 100 of 2013 are lead matters and they will be taken up first. A common compilation may be filed for convenience of this Tribunal by 15th November, 2015.

(I.J. Kapoor)
Technical Member

(T.Munikrishnaiah)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

Ts/dk